

**Evasion of Income Tax by Traders
in Moradabad**

4212. SHRI CHANDRIKA PRASAD :
Will the Minister of FINANCE be pleased to state :

(a) whether a social worker of Moradabad had sent any report to him and the Director of Inspection (Research, Statistics and Publication) regarding evasion of Income tax by the applicants, who applied for grant of import-licences in response to the then Commerce Ministry's letter No. 155 ITC PN-66 dated the 1st December, 1966;

(b) if so, the action being taken by his Ministry in this matter;

(c) the particulars of applicants who are registered as income tax payers according to that list and the amount of income tax paid during the year 1966-67 by them ;

(d) the particulars of those applicants who were given clearance certificates before payment of income tax and prior to registration; and

(e) when the investigation in regard thereto is expected to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) A report was received in the Ministry of Finance and by the Director of Inspection (Investigation).

(b) and (e). The Complaint was in respect of 781 persons. The allegations made were of a general nature. Enquiries made in a few cases showed that the allegations were not substantiated.

(c) and (d). Compilation of details will not be commensurate with the labour involved.

Reduction in Excise Duty on Sugar

4213. SHRI SHANKARRAO MANE:
SHRI S. A. AGADI :

Will the Minister of FINANCE be pleased to state :

(a) whether Government have taken a decision to reduce the excise duty on sugar; and

(b) if so, the policy of Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). Levy, increase, reduction or abolition of Central Excise Duties on any commodity is a matter on which it would not be desirable or in the public interest to answer any such Question in categorical terms.

**केन्द्रीय सरकार के कर्मचारियों को
अन्तरिम सहायता**

4214. श्री मोल्लू प्रसाद : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि तीसरे वेतन आयोग द्वारा सुझाई गई तथा सरकार द्वारा स्वीकार की गई अन्तरिम सहायता केन्द्रीय सरकार के कर्मचारियों को दी जा रही है; और

(ख) यदि हां, तो केन्द्रीय सरकार के कर्मचारियों को प्रति मास मंत्रालयवार, विभागवार तथा श्रेणीवार कितनी अन्तरिम सहायता दी जा रही है ?

वित्त मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) जी हां ।

(ख) मंत्रालयवार और विभागवार सूचना तत्काल उपलब्ध नहीं है । अन्तरिम राहत की